

States for providing safe and clean drinking water in rural areas. State-wise details of the expenditure made during last three years is given below:

State	Expenditure (In ₹ crores)		
	2013-14	2014-15	2015-16
Andhra Pradesh	91.48	145.69	51.01
Bihar	84.19	112.31	68.80
Chhattisgarh	65.52	65.46	24.10
Jharkhand	165.95	141.66	75.86
Madhya Pradesh	140.34	122.01	93.07
Maharashtra	36.13	20.74	15.68
Odisha	193.11	180.83	104.73
Telangana	121.46	78.68	53.01
Uttar Pradesh	59.87	42.34	27.56
West Bengal	90.24	52.43	19.39
TOTAL	1048.29	962.15	533.21

Composite township for displaced Kashmiri Pandits

1194. SHRI MAJEED MEMON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any plan to set up 'composite township' for displaced Kashmiri Pandit migrants in the valley;

(b) whether Government has been able to get land for the 'composite township' from Jammu and Kashmir Government and modalities have been worked out, if not, the reasons therefor;

(c) how many registered Kashmiri migrant families are in the country waiting for their return to homeland; and

(d) whether any package for Jammu and Kashmir has been announced by Government, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) The State Government of Jammu and Kashmir has been requested for identifying suitable land in the Kashmir Valley, where the Kashmiri migrants could be suitably rehabilitated. Further, action would be taken once the land is identified.

(c) There are about 62,000 registered Kashmiri migrant families in the country, who migrated from the Kashmir valley due to the onset of militancy/terrorism in the State of Jammu and Kashmir in the early 1990s. About 40,000 registered Kashmiri migrant families are living in Jammu, about 20,000 in Delhi/NCR and about 2000 families are settled in other parts of the country.

(d) A variety of measures have been taken over the years by the Government by way of financial assistance/relief and other initiatives to provide succour and support to the affected families, within a broad policy framework that those who have migrated will eventually return to the Valley.

Under Prime Minister's Package 2004, 5242 two room tenements have been constructed in Jammu at four locations (Purkhoo, Muthi, Nagrota and Jagti) and have been allotted to the migrants. Further, 200 flats have been constructed at Sheikhpora in Budgam district (Kashmir Valley) and have been allotted to the migrants on sharing basis, who have joined the State Government service under employment component of Prime Minister's Package 2008. Out of these 200 flats, 31 flats have also been allotted to the local migrants who migrated from their native places to other places within the Kashmir Valley.

A Comprehensive Package was announced by the Government in 2008 for return and rehabilitation of Kashmiri Migrants. Under this package, so far State Government jobs have been offered to 1963 migrant youths, out of which 1917 have joined and 505 Transit Accommodations have been constructed in the Kashmir Valley and allotted to the newly appointed migrant employees under the package.

Besides, the Government of India has approved another package, on 18th November 2015, involving an estimated expenditure of ₹ 2000 crore for providing additional 3000 State Government jobs to the Kashmiri migrants and construction of 6000 Transit Accommodations in the Kashmir Valley.

**Proposal regarding peace on the Assam-Nagaland border
in Golaghat district**

1195. SHRI SANTIUSE KUJUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Assam submitted a proposal regarding peace on the Assam Nagaland Border in Golaghat district;

(b) if so, the details thereof and the action taken by Government thereon; and

(c) the measures taken by Government so far and how much time will it take for implementation of the proposal submitted by Government of Assam?